

Defective Case Register from 2025-05-12 to 2025-05-12

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/18760/2025	PRAFULLA KUMAR MOHAPATRA	2025-05-12	Date of advertisement in index , not tally with annex.2.
2	D-CRLMC/12850/2025	RABINDRA NATH BARIK	2025-05-12	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
3	D-WP(C)/18860/2025	SUBHADUTTA ROUTRAY	2025-05-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. paragraphs not correct in declaration of affidavit. 2.page nos. 16 to 19 not legible.
4	D-WP(C)/19659/2025	BHASKAR SAMANTARAY	2025-05-12	LAR no. in annex.1, not tally in index.
5	D-WP(C)/18983/2025	MAHESWAR MOHANTY	2025-05-12	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Certified copy of annexure-3 not filed .
6	D-BLAPL/14241/2025	JYOTIRMAYA SAHOO	2025-05-12	1.Signature of the petitioner not in V.nama.
7	D-WP(C)/19737/2025	PRABODHA CHANDRA NAYAK	2025-05-12	.Receipt Showing Serv.copy To ct not Filed.
8	D-CRLREV/13924/2025	BASUDEV PUJARI	2025-05-12	1.Period of Delay 308 Days 2.Certificate of good ground not furnished . 2 .A. fees of Rs .2.75 paisa on annexure-1 and Rs .4.95 paisa not paid on annexure-2 .
9	D-ABLAPL/14105/2025	BIBHUDUTTA SURYAVANSHI	2025-05-12	1.The number of paragraphs mentioned in the petition are not under Affidavit. 2.F.I.R.has been side cut off at page No.12.
10	D-ABLAPL/14102/2025	BISWABHUSAN DAS	2025-05-12	1. Synopsis and Date chart not paginated properly.
11	D-WP(C)/18770/2025	SPANDAN SRICHANDAN	2025-05-12	20-VERNACULAR CERTIFICATE NOT FURNISHED.
12	D-CRLMC/12364/2025	BIDYADHAR MANSING	2025-05-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Certified copy of annex-7 not filed.
13	D-WP(C)/18772/2025	SPANDAN SRICHANDAN	2025-05-12	20-VERNACULAR CERTIFICATE NOT FURNISHED.

14	D-RSA/19736/2025	AMIT PRASAD BOSE	2025-05-12	1.D.C.Fee of Rs.03/- to be Paid 2.Page No-41 repeated twice be corrected
15	D-CRLMC/14190/2025	MANISH NAG DAS	2025-05-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. PAGE NO. 8 NOT LEGIBLE.
16	D-WP(C)/18784/2025	SPANDAN SRICHANDAN DAS	2025-05-12	Page 13 Not Legible
17	D-CRLMC/14191/2025	RAMESH AGARWAL	2025-05-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. OCCUPATION NOT FURNISHED IN AFFIDAVIT.
18	D-CRLA/13646/2025	ANWESHA MISHRA	2025-05-12	Being aggrieved not furnished .
19	D-WP(C)/18793/2025	SAILESH DAS	2025-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 22 to 26 39 to 40 70 74 75 illegible
20	D-ABLAPL/14106/2025	DEBASNAN DAS	2025-05-12	1. The Synopsis and date chart not paginated. 2. Mobile No. of the Advocate not given in the petition. 3.The name of the petitioner Village/At in the Cause Title is not tallying with that of in the Affidavit.
21	D-CRLMC/12510/2025	PRAVASH CHANDRA JENA	2025-05-12	1. Certified copy of annex-1 not filed.
22	D-CRLMC/12760/2025	SANTOSH KUMAR MAHANTY	2025-05-12	.Petition not correctly addressed to Honorable Court
23	D-ABLAPL/14027/2025	SACHIDANANDA PADHEE	2025-05-12	Put up for S.R. after redacting of the informant and victim.
24	D-WP(C)/18891/2025	AMIT KUMAR SAA	2025-05-12	Page 55 not neat
25	D-RSA/18649/2025	KAPILA CHARAN NAYAK	2025-05-12	1.C. Copy of the L A Court not filed.2.Valuation of the Appeal and C. Fee Payable be correctly stated in the Memo. of Appeal.3. Code indicated but incorrect. Put up for further S.R after rectification.
26	D-TRPCRL/10906/2025	BISWARANJAN DALAI	2025-05-12	G.R. case no. not furnished in F.I.R.
27	D-WP(C)/19101/2025	SRIDHAR RATH	2025-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page nos 25 31 and 39 not neat
28	D-ABLAPL/14107/2025	BIBHUDUTTA SURYAVANSHI	2025-05-12	1.The Synopsis and Date chart not signed by the Advocate. 2.The paragraphs mentioned in the petition is not under the affidavit. 3. In Assessment Slip,the name of the BNSS not mentioned correctly.
29	D-CRLMC/12537/2025	RUCHI RAJGARHIA	2025-05-12	1. This case related to sexual offence the name of victim and her address deleted from petition as per the standing order 3 / 2024 and put up for SR thereafter

30	D-WP(C)/18849/2025	TRILOCHAN PANIGRAHI	2025-05-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. khata no in index of annex.2 not tally with petition para 4. 2. page nos. 32 and 33 not neat.3 Leave petition for petitioner nos. 3 and 4not filed vice deceased op.no.5 in the impugned order under annex.1.
31	D-CRLMC/12986/2025	SANTOSH KUMAR DWIVEDY	2025-05-12	14-NOT PROPERLY INDEXED. 1. Address of the petitioner in cause title not tally with affidavit. 2. Annex-2 not paginated. 3. Annex-3 not properly paginated.
32	D-CRLMC/12960/2025	BISWARANJAN MAHARATHA	2025-05-12	1. Affidavit not notarized. 2. Name of the PS and PS case number not furnished in the petition.
33	D-BLAPL/14069/2025	RAJIB LOCHAN PATTNAIK	2025-05-12	Spl. GR case no. not correctly furnished in cause title.
34	D-CRLA/13766/2025	SASHIBHUSAN DAS	2025-05-12	3-AUTHENTICATION FEE IS DEFICIENT. 1.AU fee Rs 40.70 paisa not paid on annexure-6 . 2. English undertaking not filed .2 .Annexure-3 is not legible and authentication fees of Rs .2.75 paisa notpaid andA.fees of Rs .1.10 paisa not paid on annexure-2 and annexure-2 is also not correctly marked .3 .Page 44 and45 of annexure-4 are not legible .
35	D-BLAPL/14075/2025	UMA CHARAN MISHRA	2025-05-12	8-CAUSE TITLE NOT IN ORDER.
36	D-CRLA/14028/2025	AJAYA KUMAR PRADHAN	2025-05-12	Synopsis and date chart are not found place in index .
37	D-RSA/19011/2025	NALINI KANTA DASH	2025-05-12	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Period of Delay 54 days
38	D-CRLA/13869/2025	JYOTIRMAYA SAHOO	2025-05-12	English undertaking not filed
39	D-RPFAM/19253/2025	RAMANI KANTA PATTANAIAK	2025-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
40	D-MACA/19516/2025	RIMJHIMBALA PATI	2025-05-12	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
41	D-RSA/18775/2025	MAMATA MOHANTY	2025-05-12	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.D.C.Fee of Rs.159/- to be Paid.
42	D-CRLMP/13935/2025	SATRUGHNA DASH	2025-05-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED IIC made be party

43	D-MACA/19566/2025	GAJENDRANATH ROUT	2025-05-12	date of judgement not correct in being aggrieved. statutory deposit not made vehicle owner
44	D-BLAPL/14111/2025	ALOK KUMAR DAS	2025-05-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.18 not neat.
45	D-MACA/19470/2025	ADAM ALI KHAN	2025-05-12	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 92 days
46	D-CMP/19635/2025	SANJAY KUMAR PATTANAIK	2025-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
47	D-CONTC/17886/2025	TUSAR KUMAR MISHRA	2025-05-12	17-REFERENCE CERTIFICATE NOT FURNISHED.
48	D-CRLMA/10492/2025	ADV.	2025-05-12	i) Para no. not correctly furnished in affidavit. ii) Wrongly mention CMAPL in I.A.
49	D-BLAPL/14132/2025	ASHWINI KUMAR DAS	2025-05-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. page nos. 9 and 19 are not neat and legible.2.p.s. ,G.R.nos and prayers of petition not tally with cause title and rejection order.3. P.S.no. not mentioned in the petition.
50	D-CONTC/19789/2025	ATMAJIT MANMITH DAS	2025-05-12	i)Date of order wrongly mention in date chart . ii) Page no. 9 and 10 not neat and legible under annexure -1
51	D-CONTC/19784/2025	ADV	2025-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
52	D-WA/15006/2025	MAMATA MISHRA	2025-05-12	1. Period of Delay 392days delay 2. Index Being aggrieved and filing C copy of impugned order not tally with among them.
53	D-WP(C)/18850/2025	RAJENDRA KUMAR SAHU	2025-05-12	D.C.fee Rs. 50/- to be paid on V.NAMA.
54	D-BLAPL/14150/2025	CHIRANJIB ROUT	2025-05-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. As per cause title, petitioners name not properly mentioned in v.nama and as per rej. order petitioner no. 2 not properly executed his name
55	D-WP(C)/18897/2025	AMIT KUMAR SAA	2025-05-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the petitioner not tally with cause title and affidavit.
56	D-BLAPL/14152/2025	CHIRANJIB ROUT	2025-05-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. As per rejection order and cause title, sl. nos of petitioner not tally in V.nama and al so

				signature of op.no.2 not tally
57	D-WP(C)/18886/2025	AMIT KUMAR SAA	2025-05-12	Page 55 to 60 not neat.
58	D-RPFAM/19366/2025	KIRTAN DANG	2025-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Petitioner No-2 not executed the Vakalatnama
59	D-BLAPL/14154/2025	CHIRANJIB ROUT	2025-05-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. As per rej. order and cause title sl.nos. of petitioner not properly mentioned in V.NAMA and al so petitioner no.2 not properly executed his name
60	D-WP(C)/19472/2025	SATYA RANJAN PATI	2025-05-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.Paragraph not in order in the petition copy.
61	D-WP(C)/19729/2025	SATYA RANJAN PATI	2025-05-12	Paragraph not Correctly mentioned in the affidavit .Paragraph not in order in the petition copy.
62	D-ABLAPL/14133/2025	CHITTA RANJAN PATTNAIK	2025-05-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Neat copy of Page no. 17 to be filed.
63	D-WP(C)/19354/2025	BASUDEV BARIK	2025-05-12	Annexure 1 to 4 and 6 to 7 are not properly attested
64	D-WP(C)/19191/2025	SURAJ MOHANTY	2025-05-12	Signature in V.nama not tally with petition.
65	D-ABLAPL/14108/2025	LAMBODOR ACHARI	2025-05-12	1.Index is not properly serially numbered. 2.F.I.R. copy at page no. 10 is side cut off.
66	D-CONTC/19647/2025	ADV.	2025-05-12	8-CAUSE TITLE NOT IN ORDER. i)Address not furnished to the Honble court.II)Date of order wrongly mention in para no. 2.
67	D-WP(C)/19824/2025	ABHINASH BARIK	2025-05-12	Authorization with regard to swear affidavit on behalf of the another petitioner not furnished in the affidavit
68	D-CONTC/19670/2025	SARAT CHANDRA DASH	2025-05-12	Code incorrect
69	D-CRLMP/14163/2025	ASTAMI TANDIA	2025-05-12	Opp-Party No6 Complete address not furnished
70	D-CRLMC/13815/2025	VIVEKANANDA JENA	2025-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Lower court order dated 19.10.2010 not correctly furnished in page no. 4.
71	D-WP(C)/19677/2025	PRANAYA SAHOO	2025-05-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
72	D-CRLMC/12336/2025	JYOTIRMAYA SAHOO	2025-05-12	1. Name of the opp. party not furnished in V.nama.

73	D-ABLAPL/14212/2025	KULDEEP MOHANTY	2025-05-12	In Vakalatnama Mobile no. not mentioned of the signing advocate.
74	D-ABLAPL/14266/2025	BIBHUTI RANJAN MOHANTY	2025-05-12	.In declaration of the affidavit,Deponent is not solemnly affirm about the facts stated in paragraph -9 and 10. 2. In sl no.3 of the affidavit.SI No of the petitioner is not correctly furnished.
75	D-CMP/19778/2025	SAILABALA JENA	2025-05-12	O.P No-4 stranger to this Petition not made Party in the Court Below
76	D-ABLAPL/14038/2025	SANJIB KUMAR BHANJADEO	2025-05-12	1-COURT FEE IS DEFICIENT. 1. High Court BAR ASSOCIATION Members Welfare Scheme - Rs 50/- (LOGO)
77	D-WP(C)/16593/2025	BYOMAKESH TRIPATHY	2025-05-12	Address of Respo no 2 is wrong
78	D-ABLAPL/14064/2025	ASIT KUMAR JENA	2025-05-12	1. Signature of the executant in the V. Nama of Hemanta Ku Kadamajhi is not tally with Cause title of the application.
79	D-ABLAPL/14065/2025	PRANAYANEE DASMOHAPATRA	2025-05-12	1. Paragraphs-3 and 6 filled twice in the application. 2. In Annexure-3, page no-18 is not filled. 3. Page no-16 and 17 is not neat and Legible
80	D-ABLAPL/14066/2025	PRANAYANEE DASMOHAPATRA	2025-05-12	1.In Synopsis,Cause title,Paragraph-1 and prayer,G.R case no left blank
81	D-WP(C)/17299/2025	PRAVAS NAIK	2025-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Petition is not in order
82	D-ABLAPL/14103/2025	BISWABHUSAN DAS	2025-05-12	1. Copy of order in ABLAPL NO.3449/2025 Disposed of on 1.5.25 not furnished.
83	D-CRLMC/13174/2025	NISHIKANTA MISHRA	2025-05-12	1. Deponent not executed in the affidavit.
84	D-ABLAPL/14076/2025	PARSURAM PANDA	2025-05-12	Affidavit has not been serially numbered.
85	D-RSA/19290/2025	NIRANJAN LENKA	2025-05-12	Put up for S.R After filing of C.Copies of Both the Lower Courts.
86	D-CRLMP/13046/2025	UMAKANT SAHOO	2025-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
87	D-BLAPL/14156/2025	BIBHUTI BHUSHAN KUMBHAR	2025-05-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.2/- not paid in the v.nama.
88	D-CRLA/13353/2025	RITURANJAN CHHOTARAY	2025-05-12	Authentication fees of Rs .4.95 paisa not paid on annexure-1 .
89	D-BLAPL/14164/2025	BYOMAKESH TRIPATHY	2025-05-12	As per standing order the name of the victim/informant mentioned in the petition copy .Then S.R will be made
90	D-CRLMC/13243/2025	SUSANTA KUMAR BARAL	2025-05-12	1. Provision of law not correctly furnished.
91	D-BLAPL/14100/2025	SABYASACHI MISHRA	2025-05-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of Lower pending court and CT case no. not mentioned in cause title. Seal and signature

				of Jailor not furnished.
92	D-BLAPL/14079/2025	RUDRA NARAYAN PARIJA	2025-05-12	1-ABLAPL No. not tally in page no.2 and 4.2-page nos.9 and 10 not legible.
93	D-CMP/19519/2025	SARAT CHANDRA SAMAL	2025-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1 Status of the Parties not furnished.2.Petitioners No-2 3 and O.Ps No-14 15 made Parties Vice deceased Plaintiffs No-2 and 3 respectively but not substituted in the Trial Court.3.Date mentioned under Annexure-2 not tally with the Index
94	D-MATA/19537/2025	BIJAYA KUMAR RAGADA	2025-05-12	1. Period of Delay 252 days
95	D-ABLAPL/14093/2025	BIKRAM CHANDRA GHADEI	2025-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject code is not correctly furnished in Date Chart and Cause Title. 2. Paragraphs in the petition is not serially numbered properly. 3. C.T. Case No. is not correctly mentioned in prayer portion. 4.P.S. name is not mentioned correctly Cause Title,Affidavit and V.Nama. 5.The name of the High Court of Orissa has been written as High Court of Odisha in Cause Title,,Index,Synopsis and date Chart.
96	D-MATA/19675/2025	SAMARENDRA BAHADUR	2025-05-12	1. Period of Delay 25 days
97	D-MACA/19603/2025	SATYA PRAKSH MAHAPATRA	2025-05-12	valuation and payable of court fee not furnished
98	D-MACA/19648/2025	SANTOSH KUMAR MOHANTY	2025-05-12	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
99	D-MACA/19701/2025	PRASANTA KUMAR MAHALI	2025-05-12	1. Period of Delay 63 days
100	D-WA/19025/2025	MANORANJAN MISHRA	2025-05-12	(1)Page No. 62 to 65 neat copy not filed.(2) Annexure 4 and 9 do not re mark
101	D-BLAPL/14281/2025	MITALEE JESTHI	2025-05-12	1-Date of disposal of BLAPL no.12987of 2022 not tally with page A and2. 2-Relationship with Deponent and Petitioner and Authority not mentioned in Affidavit.3-Age of the Petitioner not tally with page no.12
102	D-BLAPL/14243/2025	PRAVAT KUMAR NAYAK	2025-05-12	Paragraphs no. not tally with petition and Declaration.2.Page no11 and 12 not legible
103	D-CONTC/17788/2025	ADV.	2025-05-12	PAGE NO. 21 NOT LEGIBLE
104	D-WA/19512/2025	JANAKI KANTA MAHAPATRA	2025-05-12	1.Period of Delay 306 days delay, I.A. not filed. 2.C. copy of impugned order not filed.I.A. not filed
105	D-CRLMC/14158/2025	ANSHUMAN RAY	2025-05-12	Honble court not tally with Cause title and copy of the taking cognizance order.

106	D-CRLMC/12926/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-05-12	1. This case related to sexual offence the name of victim and her address deleted from the petition as per the standing order 3 / 2024 and put for SR thereafter
107	D-WP(C)/19297/2025	BISWORANJAN SWAIN	2025-05-12	Representation not filed. PIL Rule 8 not followed.
108	D-CRLMC/13065/2025	MANOJ KUMAR MOHANTY (2)	2025-05-12	Annexure -2 not correctly mentioned in page no. 9.
109	D-WP(C)/19444/2025	BHABANI SHANKAR RAYAGURU	2025-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Age of the petitioner in cause title does not tally with the affidavit.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 12-05-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
---------------	----------------------	--------------------	---	----------------------------
